GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †928

TO BE ANSWERED ON THE 24TH JULY, 2018 / SHRAVANA 2, 1940 (SAKA)

SPECIAL LABORATORIES FOR THE INVESTIGATION OF RAPE CASES

†928. SHRIMATI RANJANBEN BHATT: SHRIMATI RAKSHATAI KHADSE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to establish special/exclusive forensic laboratories for investigation of cases related to rape in the country so as to speed up the large number of pending rape cases;

(b) if so, the details thereof; and

(c) the steps taken so far by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): Yes Madam. The Government has decided to support States/UTs in setting up of special forensic units to meet the forensic needs of sexual assault cases in a timely manner, apart from strengthening the Central Forensic Science Laboratories.

Government has already approved a project to set up a State-of-art DNA lab in Central Forensic Science Lab in Chandigarh under the Nirbhaya Fund. Further, Ministry of Home Affairs is providing financial assistance to the following States under the Modernization of Police Forces scheme (a Centrally Sponsored scheme): (i) upgrading of Gujarat Forensic Science University, Gandhinagar for establishment of a Centre of Excellence, for training and capacity building activities,

(ii) establishment of hi-tech State Forensic Science Laboratory at Amravathi in Andhra Pradesh,

(iii) upgrading forensic laboratories and institutes in North-easternStates.

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